

DIVISION BENCH

O-136

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/973(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th April, 2021,
10:30 A.M**

Name of the Company	PANIHATI STEELS PVT. LTD. Vs. DEV R. NIL DESIGN PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances:

For the operational creditor

Mr. Rishab Banerjee, Advocate
Mr. Ashis Mukherjee, Advocate
Mr. Saurabh Prasad, Advocate

For the Corporate Debtor

Mr. Trinmoy Talukder, Advocate

ORDER

Ld. Counsel for both sides present.

Heard Ld. Counsel on both sides. Matter is reserved for order.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**